

**PATNA HIGH COURT LEGAL SERVICES COMMITTEE, PATNA**

**NOTICE**

Having considered the applications received from Ld. Advocates in connection with empanelment of online module for Nyaya Bandhu/Pro-Bono in terms of letters No. A2J/Probono/08/17, dated 24.06.2020, 10.09.2020 & 16.10.2020 of Ministry of Law & Justice, Department of Justice, Government of India, the Hon'ble Chairperson, Patna High Court Legal Services Committee has been pleased to empanel following Ld. Advocates as Pro-Bono/Nyaya Bandhu:-

Sl. No.	Name of Advocates	AOR/A UIN No.	Enrolment No.	Mobile No.	E-mail Id
1	Mr. Rohit Kumar	100041	BR/02958/11	9973341419	Rohitkumaradvocate.phc@gmail.com
2	Mr. Manish Kumar	3627	BR/02632/07	9304926668	manishkumarno13@gmail.com
3	Mrs. Nitu Kumari	100381	BR/2931/10	7677969096	Kumnitu057@gmail.com
4	Ms. Priti Kumari	101527	BR/0850/22	9304012621	Pritikumariadvocate.phc@gmail.com
5	Mrs. Seema Ghazala	N/A	163/12	9905930242	Seemasiddiqui74@gmail.com
6	Mr. Ashutosh Nath	100377	D/5708/08	9717943136	Adv.ashutoshnath@gmail.com
7	Mr. Praveen Kumar	N/A	BR/1840/10	9470011990	shandilyaptiwari@gmail.com

All aforesaid Ld. Advocates, who have been selected for empanelment as Pro-Bono/Nyaya Bandhu, are hereby directed to install Nyaya Bandhu App from Google Play Store/IOS store and registered themselves on the online portal of Nyaya Bandhu i.e. on **[www.probono-doj.in](http://www.probono-doj.in)**.

They are further directed to give an undertaking to undersigned within 07 days from issuance of this notice that "I have read and understood the terms and conditions of the Nyaya Bandhu Panel as prescribed in SOP available on [www.probono-doj.in](http://www.probono-doj.in) and I hereby agree to abide by the same and accept them unconditionally".

By Order,

Sd/-

Registrar-cum-Secretary,  
Patna High Court Legal Services Committee

Dated:-01.11.2023

**U N D E R T A K I N G**

I, \_\_\_\_\_, do hereby undertake and accept that I have carefully read and understood the terms and conditions of the Nyaya Bandhu Panel as prescribed in SOP available on [www.probono-doj.in](http://www.probono-doj.in) and I do hereby affirm that I will abide by the terms and provisions of Pro-Bono/Nyaya Bandhu during my empanelment as Nyaya Bandhu/Pro-Bono Panel in the Patna High Court.

Signature.....

Name:.....

AOR/AUIN .....

Enrolment No.....